

C. A. T. Bench, JAIPUR

Date of Order

Orders MA 124/94 & RA 17/94 (OA 918/92)

16.5.94

Vakalatnam
Filed on
12/5/94
by Sh. J. K.
Kawshik

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As per orders contained in Appendix IV of C.A.T., (Rule of Practice) 1993, Orders of Hon'ble Chairman are required in this case. Office is directed to put up a note for seeking orders of Hon'ble Chairman.


(V.K. Bawa)
Dy. Registrar.